

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 58 of 2019

IN THE MATTER OF:

Late Devraj Dhanram

...Appellants

Represented by his Legal representatives:

Mrs. Geetha Devraj & Ors.

Versus

Firebricks & Potteries Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant : Present but appearance not marked.

For Respondent : Mr. Murali, Advocate for R1-R5

**Mr. Abhijit Atur, Mr. Nikhil Swami, Advocate for R-6,
R-8 & R-10**

Ms. Vishakha Gupta, Advocate for R-11

O R D E R

04.02.2020 At request of both the sides, the matter is adjourned for **27th**
February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/md